

**THE GAUHATI HIGH COURT AT GUWAHAT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-105/2001/2471/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the <sup>JK</sup> 8 April, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/544 dtd. 07.04.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at your own cost, from the evening of 12.04.2022 till the morning of 18.04.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-105/2001/2472/A, dated 8.4.2022**

Copy to:

1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**